

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4392

ANSWERED ON:03.05.2012

EMPLOYMENT TO PHYSICALLY CHALLENGED PERSONS UNDER MGNREGS

Ponnam Shri Prabhakar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether physically challenged persons are provided gainful employment under Mahatma Gandhi National Rural Employment Guarantee Scheme beyond the stipulated 100 days in a year on demand;
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to consider such proposals received from various States; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(d): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households, including households with physically challenged members, by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. The objective of MGNREGA is to supplement the income of a rural household and it is not intended to be the sole means of earning livelihood for the rural population. The workers are free to avail any other employment opportunities available to them. Under Section 3 (4) of the MGNREG Act already provision has been made to the effect that Central Government or State Government may within limits of their economic capacity and development make provisions or securing work to every adult member of a household under a Scheme for any period beyond the period of 100 days guaranteed under Section 3 (1) as may be expedient. In Andhra Pradesh, employment beyond the guaranteed 100 days is provided to the disabled by the State Government under the above provisions and the additional expenditure on this is met out of the State's resources.